

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building 36, Janpath, New Delhi- 110001
Ph: 23753942, Fax-23753923

Petition No.75/TT/2021

Date: 30.9.2021

To

Shri S.S. Raju
Chief General Manager (Commercial),
Power Grid Corporation of India
Limited, Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject:- Approval under Regulation 86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations' 2019 for determination of transmission tariff from actual COD to 31.3.2024 for transmission asset "NNTPS switchyard – Ariyalur (Villupuram) 400kV D/C Twin line" and "2 nos of 400kV Line bays at Ariyalur SS (TANTRANSCO) for terminating NNTPS Switchyard – Ariyalur (Villupuram) 400kV D/C line" under "Transmission system for evacuation of power from 2X500MW Neyveli Lignite Corp. Ltd TS-1 (Replacement) (NNTPS)" in Southern Regional grid".

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 20.10.2021:-

2019-24 period

- a) Soft copy in .xlsx format of the computation of IDC for the transmission assets.
 - b) Package-wise and vendor-wise details of the Additional Capital Expenditure (ACE) claimed in 2019-24 period for the transmission assets.
 - c) Provide chronological details of actual periodicity being affected by events causing the delay in commission of the transmission asset.
2. Confirm that the transmission assets are currently in use and information in respect of decapitalization, if any.

3. Confirm whether all the assets under the instant Transmission Scheme have been completed and whether they are covered under the instant petition.
4. In case the above said information is not filed within the specified date, the petition shall be disposed on the basis of the information already on record.

Yours faithfully,

Sd/-
(Kamal Kishor)
Assistant Chief (Legal)